National Company Law Tribunal Allahabad Bench

CP NO. (IB) 40/ALD/ 2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE COMPANY: Shiv Kant VS. MIS Juggilal Kamlapat Jute mills Company Ltd (Greo Jute Ltd) & Amer. SECTION OF THE COMPANIES ACT: ISB code of 2016

SI. NO.

Signature

1.

Parky Smodars Advocate

2.

CP No. 40/ALD/2018

Shri Pankaj Srivastava, advocate for the Operational Creditorspetitioner.

The Registry of this Tribunal is directed to make scrutiny of the case. A formal notice be issued to the Corporate Debtor company.

The petitioner is further instructed to communicate a copy of this order along with a copy of the petition to the Corporate Debtor Company.

The matter to be listed on 27th February, 2018.

Date: 2/02/2018

Typed by Jyoti

(Stenographer)

H.P. Chafurvedi, Member(Judicial)